

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 38/BB/ 2017	-	For settlement	Rule-6 of I&B	Orix Auto Infrastructure Services Ltd. Vs Ilantus Technologies Pvt. Ltd.,


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	Samaran .S 9900840946	Petitioner	
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2-	Pooja Kini 9177483768	Respondent <u>ORDER</u>	
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Counsel for petitioner is present. Counsel for Respondent is also present. Matter is listed on 8/12/2017 for report of settlement if any to proceed further in the matter.


Member (T)


Member (J)